

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.34/ 2017	-	For clarification	66	Ace Creative Learning Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

i. **Perikal. K. Arjun**

Adv. for Petitioner



ORDER

Counsel for Petitioner is present. Counsel reported that, valuation certificate was already submitted to the R.D on 30/11/2017. Earlier R.D reported in his report that, he could not give any comments regarding valuation of shares as valuation certificate has not furnished. Since valuation Certificate was already sent to the R.D as per memo filed by the Counsel. The Registry is directed to address a letter to the R.D to send his comments after verifying the Valuation Certificate. List it on 06/02/2018.


Member (T)


Member (J)